

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(2)

...
O.A.No.562 of 1996

Dated New Delhi, this 18th day of March, 1996.

HON'BLE MR JUSTICE P. K. SHYAMSUNDAR, ACTING CHAIRMAN
HON'BLE MR K. MUTHUKUMAR, MEMBER(A)

Ram Singh Rawat
48, Laxmi Bai Nagar
NEW DELHI-110 023.
By Advocate: Shri Avik Datta

... Applicant.

versus

Director General
Sports Authority of India

... Respondents

O R D E R (Oral)

Mr Justice P. K. Shyamsundar

After arguing the matter for sometime, the learned counsel for the applicant says that he wants to withdraw the application so that he can make another application with proper averments. The application is therefore, dismissed as withdrawn giving liberty to the applicant to file a fresh application ~~making~~ ^{on} proper averments.

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(K. Muthukumar)
Member(A)

P. K. Shyamsundar
(P. K. Shyamsundar)
Acting Chairman

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